

**GOVERNMENT OF WEST BENGAL**  
**LAW DEPARTMENT**  
**Legislative**

**West Bengal Act No. V of 1995**

**THE WEST BENGAL APPROPRIATION  
(VOTE ON ACCOUNT) ACT, 1995.**

*[Passed by the West Bengal Legislature.]*

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 31st March, 1995.]

*[31st March, 1995.]*

*An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirty-first day of March, 1996.*

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of a part of the year ending on the thirty-first day of March, 1996;

It is hereby enacted in the Forty-sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (Vote on Account) Act, 1995.

Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees four thousand four hundred sixty-five crores and six lakhs towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1996, in respect of the services and purposes specified in column 2 of the Schedule.

Issue of  
Rs. 44,65,06,  
00,000 out  
of the  
Consolidated  
Fund of  
West Bengal  
for the year  
1995-96.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1996.

Appropriation.

(Schedule.)

SCHEDULE

(See sections 2 and 3.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(a) Organs of State</b>			
1	2011—State Legislature ..	1,97,00,000	1,75,000	1,98,75,000
Serial 2	2012—Governor ..	..	44,00,000	44,00,000
3	2013—Council of Ministers ..	57,00,000	..	57,00,000
4	2014—Administration of Justice ..	14,40,00,000	3,65,00,000	18,05,00,000
5	2015—Elections ..	27,72,00,000	2,000	27,72,02,000
	<b>(b) Fiscal Services</b>			
	<b>(i) Collection of Taxes on Income and Expenditure</b>			
6	2020—Collection of Taxes on Income and Expenditure. ..	1,12,55,000	1,000	1,12,56,000
	<b>(ii) Collection of Taxes on Property and Capital Transactions</b>			
	2029—Land Revenue ..	40,67,50,000	35,000	40,67,85,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(i) Capital Account of General Economic Services</b>			
7	5475—Capital Outlay on Other General Economic Services. ..	13,50,000	..	13,50,000
	<b>Total ..</b>	<b>40,81,00,000</b>	<b>35,000</b>	<b>40,81,35,000</b>

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

**V of 1995.]**

*(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(a) Fiscal Services</b>			
	<b>(ii) Collection of Taxes on Property and Capital Transactions</b>			
8	2030—Stamps and Registrations . .	8,19,00,000	..	8,19,00,000
9	2035—Collection of Other Taxes on Property and Capital Transactions. . .	7,60,000	..	7,60,000
	<b>(iii) Collection of Taxes on Commodities and Services</b>			
10	2039—State Excise . .	6,70,00,000	..	6,70,00,000
11	2040—Sales Tax . .	10,82,00,000	..	10,82,00,000
12	2041—Taxes on Vehicles . .	1,61,00,000	..	1,61,00,000
13	2045—Other Taxes and Duties on Commodities and Services. . .	3,73,50,000	..	3,73,50,000
	<b>(iv) Other Fiscal Services</b>			
14	2047—Other Fiscal Services . .	1,87,00,000	..	1,87,00,000
	<b>(c) Interest Payment and Servicing of Debt</b>			
16	2049—Interest Payments . .	9,00,000	551,21,00,000	551,30,00,000
	<b>(d) Administrative Services</b>			
Serial 17	2051—Public Service Commission . .	..	90,00,000	90,00,000
18	2052—Secretariat—General Services . .	9,35,00,000	..	9,35,00,000
19	2053—District Administration . .	9,75,00,000	..	9,75,00,000
20	2054—Treasury and Accounts Administration. . .	7,22,00,000	..	7,22,00,000
21	2055—Police . .	175,91,00,000	..	175,91,00,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
22	2056—Jails ..	10,06,80,000	..	10,06,80,000
24	2058—Stationery and Printing ..	4,07,00,000	..	4,07,00,000
	2059—Public Works ..	41,99,50,000	75,00,000	42,74,50,000
	(Public Works under Functional Heads)			
	B—Social Services			
	(a) Education, Sports, Art and Culture			
	2205—Art and Culture (Buildings) ..	22,65,000	..	22,65,000
	(c) Water Supply, Sanitation, Housing and Urban Development			
	2216—Housing (Buildings) ..	2,16,75,000	..	2,16,75,000
	(h) Others			
	C—Economic Services			
	(f) Industry and Minerals			
25	2853—Non-Ferrous Mining and Metallurgical Industries (Buildings). ..	11,00,000	..	11,00,000
	(j) General Economic Services			
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay on Public Works	12,94,00,000	..	12,94,00,000
	Capital Outlay on Public Works under Functional Heads			
	B—Capital Account of Social Services			
	(a) Education, Sports, Art and Culture			
	4202—Capital Outlay on Education, Sports, Art and Culture (Buildings).	6,55,00,000	..	6,55,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

V of 1995.]

*(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>(b) Health and Family Welfare</b>			
	4210—Capital Outlay on Medical and Public Health (Excluding Public Health) (Buildings). . .	7,10,00,000	..	7,10,00,000
	4210—Capital Outlay on Medical and Public Health (Excluding Public Health) (Tribal Areas Sub-Plan) (Buildings). . .	31,00,000	..	31,00,000
	4210—Capital Outlay on Medical and Public Health (Public Health) (Buildings). . .	20,00,000	..	20,00,000
25	4211—Capital Outlay on Family Welfare (Buildings). . .	5,50,000	..	5,50,000
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
	4216—Capital Outlay on Housing (Buildings). . .	3,12,00,000	..	3,12,00,000
	<b>(d) Information and Broadcasting</b>			
	4220—Capital Outlay on Information and Publicity (Buildings). . .	1,20,000	..	1,20,000
	<b>(h) Others</b>			
	4250—Capital Outlay on Other Social Services (Buildings). . .	3,50,000	..	3,50,000

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4403—Capital Outlay on Animal Husbandry (Excluding Public Undertakings) (Buildings). . .	58,00,000	..	58,00,000
	4404—Capital Outlay on Dairy Development (Excluding Public Undertakings) (Buildings). . .	10,00,000	..	10,00,000
	4408—Capital Outlay on Food, Storage and Warehousing (Excluding Public Undertakings) (Buildings). . .	38,25,000	..	38,25,000
	<b>(f) Capital Account of Industry and Minerals</b>			
25	4851—Capital Outlay on Village and Small Industries (Excluding Public Undertakings) (Buildings). . .	11,39,000	..	11,39,000
	4851—Capital Outlay on Village and Small Industries (Excluding Public Undertakings) (Tribal Areas Sub-Plan) (Buildings). . .	2,000	..	2,000
	4885—Other Capital Outlay on Industry and Minerals (Excluding Public Undertakings and Closed and Sick Industries) (Buildings). . .	24,000	..	24,000
	Total . . .	76,00,00,000	75,00,000	76,75,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

V of 1995.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(d) Administrative Services</b>			
26	2070—Other Administrative Services (Fire Protection and Control). . .	12,70,00,000	..	12,70,00,000
27	2070—Other Administrative Services (Excluding Fire Protection and Control). . .	25,45,00,000	..	25,45,00,000
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(e) Pension and Miscellaneous General Services</b>			
28	2071—Pensions and Other Retirement Benefits. . .	138,73,00,000	36,000	138,73,36,000
29	2075—Miscellaneous General Services	1,63,55,000	..	1,63,55,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(a) Education, Sports, Arts and Culture</b>			
30	2202—General Education . . .	740,00,00,000	..	740,00,00,000
	2203—Technical Education . . .	17,45,75,000	..	17,45,75,000
	2205—Art and Culture . . .	2,90,55,000	..	2,90,55,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
	6202—Loans for Education, Sports, Art and Culture. . .	1,70,000	..	1,70,000
	<b>Total</b> . .	760,38,00,000	..	760,38,00,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.



*The West Bengal Appropriation (Vote on Account) Act, 1995.*

V of 1995.]

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
35	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution). ..	42,00,00,000	..	42,00,00,000
	<b>F—Loans and Advances</b>			
	6215—Loans for Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution). ..	27,00,000	..	27,00,000
	Total ..	42,27,00,000	..	42,27,00,000
36	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
	2216—Housing ..	7,25,80,000	34,000	7,26,14,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>B—Capital Account of Social Services</b>			
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
	4216—Capital Outlay on Housing ..	10,20,70,000	..	10,20,70,000
	<b>F—Loans and Advances</b>			
	6216—Loans for Housing ..	83,50,000	..	83,50,000
	Total ..	18,30,00,000	34,000	18,30,34,000

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
37	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	2217—Urban Development ..	81,10,00,000	..	81,10,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>B—Capital Account of Social Services</b>			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	4217—Capital Outlay on Urban Development. ..	17,00,000	..	17,00,000
	<b>F—Loans and Advances</b>			
	6217—Loans for Urban Development. .	27,30,00,000	..	27,30,00,000
	Total ..	108,57,00,000	..	108,57,00,000
38	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	(d) Information and Broadcasting			
	2220—Information and Publicity ..	5,29,35,000	..	5,29,35,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>B—Capital Account of Social Services</b>			
	(d) Information and Publicity			
	4220—Capital Outlay on Information and Publicity. ..	11,65,000	..	11,65,000
	<b>F—Loans and Advances</b>			
	6220—Loans for Information and Publicity	30,00,000	..	30,00,000
	Total ..	5,71,00,000	..	5,71,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

V of 1995.]

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(a) Labour and Labour Welfare</b>			
39	2230—Labour and Employment ..	12,59,00,000	..	12,59,00,000
	<b>(g) Social Welfare and Nutrition</b>			
	2235—Social Security and Welfare (Rehabilitation). ..	12,50,10,000	35,30,000	12,85,40,000
40	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
	6235—Loans for Social Security and Welfare (Rehabilitation). ..	1,90,000	..	1,90,000
	Total ..	12,52,00,000	35,30,000	12,87,30,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(a) Education, Sports, Art and Culture</b>			
	2202—General Education (Tribal Areas Sub-Plan). ..	2,62,10,000	..	2,62,10,000
	2204—Sports and Youth Services (Tribal Areas Sub-Plan). ..	6,90,000	..	6,90,000
41	<b>(b) Health and Family Welfare</b>			
	2210—Medical and Public Health (Excluding Public Health) (Tribal Areas Sub-Plan). ..	77,70,000	..	77,70,000
	2210—Medical and Public Health (Public Health) (Tribal Areas Sub-Plan). ..	14,70,000	..	14,70,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution) (Tribal Areas Sub-Plan). . .	1,20,19,000	..	1,20,19,000
	<b>(e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes</b>			
	2225—Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. . .	41,60,60,000	..	41,60,60,000
	<b>(g) Social Welfare and Nutrition</b>			
	2235—Social Security and Welfare (Social Welfare) (Tribal Areas Sub-Plan). . .	4,95,000	..	4,95,000
	2236—Nutrition (Tribal Areas Sub-Plan)	8,50,000	..	8,50,000
41	2250—Other Social Services (Tribal Areas Sub-Plan). . .	1,000	..	1,000
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
	2401—Crop Husbandry (Tribal Areas Sub-Plan). . .	42,90,000	..	42,90,000
	2402—Soil and Water Conservation (Tribal Areas Sub-Plan). . .	15,70,000	..	15,70,000
	2403—Animal Husbandry (Tribal Areas Sub-Plan). . .	30,40,000	..	30,40,000
	2405—Fisheries (Tribal Areas Sub-Plan)	19,40,000	..	19,40,000
	2406—Forestry and Wild Life (Tribal Areas Sub-Plan). . .	3,50,70,000	..	3,50,70,000
	2408—Food, Storage and Warehousing (Tribal Areas Sub-Plan). . .	50,000	..	50,000
	2425—Co-operation (Tribal Areas Sub-Plan). . .	5,10,000	..	5,10,000
	2435—Other Agricultural Programmes (Tribal Areas Sub-Plan). . .	2,00,000	..	2,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

V of 1995.]

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>(b) Rural Development</b>			
	2501—Rural Development (Tribal Areas Sub-Plan). . .	2,47,10,000	..	2,47,10,000
	<b>(c) Special Areas Programmes</b>			
	2575—Other Special Areas Programmes (Tribal Areas Sub-Plan). . .	17,70,000	..	17,70,000
	<b>(d) Irrigation and Flood Control</b>			
	2702—Minor Irrigation (Tribal Areas Sub-Plan). . .	5,20,000	..	5,20,000
	<b>(f) Industry and Minerals</b>			
41	2851—Village and Small Industries (Excluding Public Undertakings) (Tribal Areas Sub-Plan) . . .	27,30,000	..	27,30,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>B—Capital Account of Social Services</b>			
	<b>(e) Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes</b>			
	4225—Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. . .	1,33,70,000	..	1,33,70,000
	<b>(h) Others</b>			
	4250—Capital Outlay of Other Social Services (Tribal Areas Sub-Plan). . .	2,000	..	2,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
41	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4401—Capital Outlay on Crop Husbandry (Excluding Public Undertakings) (Tribal Areas Sub-Plan). . .	68,000	..	68,000
	4425—Capital Outlay on Co-operation (Tribal Areas Sub-Plan). . .	8,40,000	..	8,40,000
	4435—Capital Outlay on Other Agricultural Programmes (Tribal Areas Sub-Plan). . .	2,50,000	..	2,50,000
	<b>(d) Capital Account of Irrigation and Flood Control</b>			
	4702—Capital Outlay on Minor Irrigation (Tribal Areas Sub-Plan). . .	15,70,000	..	15,70,000
	4705—Capital Outlay on Command Area Development (Tribal Areas Sub-Plan). . .	4,20,000	..	4,20,000
	<b>(f) Capital Account of Industry and Minerals</b>			
	4851—Capital Outlay on Village and Small Industries (Excluding Public Undertakings) (Tribal Areas Sub-Plan). . .	45,000	..	45,000
	<b>(g) Capital Account of Transport</b>			
	5054—Capital Outlay on Roads and Bridges (Tribal Areas Sub-Plan). . .	1,90,00,000	..	1,90,00,000
	<b>F—Loans and Advances</b>			
	6225—Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. . .	21,69,000	..	21,69,000
	6250—Loans for Other Social Services (Tribal Areas Sub-Plan). . .	1,000	..	1,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

V of 1995.]

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
41	6425—Loans for Co-operation (Tribal Areas Sub-Plan). . .	1,55,000	..	1,55,000
	6575—Loans for Other Special Areas Programmes (Tribal Areas Sub-Plan). . .	70,000	..	70,000
	6851—Loans for Village and Small Industries (Excluding Public Undertakings) (Tribal Areas Sub-Plan). . .	75,000	..	75,000
	Total . .	58,00,00,000	..	58,00,00,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(g) Social Welfare and Nutrition</b>			
42	2235—Social Security and Welfare (Social Welfare). . .	39,36,00,000	..	39,36,00,000
43	2236—Nutrition . . .	4,14,00,000	..	4,14,00,000
44	2245—Relief on account of Natural Calamities. . .	40,00,00,000	..	40,00,00,000
	<b>(h) Others</b>			
45	2251—Secretariat Social Services . .	3,80,00,000	..	3,80,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

[West Ben. Act

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
46	<b>REVENUE ACCOUNT</b>			
	<b>C—Social Services</b>			
	<b>(h) Others</b>			
	2250—Other Social Services ..	5,42,00,000	..	5,42,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>B—Capital Account of Social Services</b>			
47	4250—Capital Outlay on Other Social Services. ..	1,32,90,000	..	1,32,90,000
	<b>F—Loans and Advances</b>			
	6250—Loans for Other Social Services	10,10,000	..	10,10,000
	Total ..	6,85,00,000	..	6,85,00,000
47	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
	2401—Crop Husbandry ..	29,10,00,000	..	29,10,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
47	<b>(a) Agriculture and Allied Activities</b>			
	4401—Capital Outlay on Crop Husbandry (Excluding Public Undertakings). ..	12,50,000	..	12,50,000
	<b>F—Loans and Advances</b>			
	6401—Loans for Crop Husbandry (Excluding Public Undertakings). ..	33,50,000	..	33,50,000
	Total ..	29,56,00,000	..	29,56,00,000



*The West Bengal Appropriation (Vote on Account) Act, 1995.*

**V of 1995.]**

*(Schedule.)*

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Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
48	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
	2402—Soil and Water Conservation	6,90,00,000	..	6,90,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
49	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4402—Capital Outlay on Soil and Water Conservation.	2,00,000	..	2,00,000
	<b>Total</b>	6,92,00,000	..	6,92,00,000
	<b>REVENUE ACCOUNT</b>			
49	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
	2403—Animal Husbandry	18,98,00,000	..	18,98,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
49	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4403—Capital Outlay on Animal Husbandry (Excluding Public Under- takings).	94,00,000	..	94,00,000
	<b>Total</b>	19,92,00,000	..	19,92,00,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
50	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	(a) Agriculture and Allied Activities			
	2404—Dairy Development ..	29,60,00,000	90,000	29,60,90,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
51	<b>C—Capital Account of Economic Services</b>			
	(a) Capital Account Agriculture and Allied Activities			
	4404—Capital Outlay on Dairy Development (Excluding Public Under- takings). ..	43,00,000	..	43,00,000
	Total ..	30,03,00,000	90,000	30,03,90,000
	<b>REVENUE ACCOUNT</b>			
51	<b>C—Economic Services</b>			
	(a) Agriculture and Allied Activities			
	2405—Fisheries ..	10,07,75,000	..	10,07,75,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
51	(a) Capital Account of Agriculture and Allied Activities			
	4405—Capital Outlay on Fisheries ..	92,75,000	..	92,75,000
	<b>F—Loans and Advances</b>			
	6405—Loans for Fisheries ..	1,85,50,000	..	1,85,50,000
	Total ..	12,86,00,000	..	12,86,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

**V of 1995.]**

*(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
52	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
	2406—Forestry and Wild Life . .	29,52,00,000	10,00,000	29,62,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4406—Capital Outlay on Forestry and Wild Life. . .	7,00,000	..	7,00,000
	Total . .	29,59,00,000	10,00,000	29,69,00,000
53	<b>REVENUE ACCOUNT</b>			
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account Agriculture and Allied Activities</b>			
	4407—Capital Outlay on Plantations . .	25,00,000	..	25,00,000
	<b>F—Loans and Advances</b>			
	6407—Loans for Plantations . .	45,00,000	..	45,00,000
	Total . .	70,00,000	..	70,00,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
54	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
	2408—Food, Storage and Warehousing	15,08,50,000		15,08,50,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
55	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4408—Capital Outlay on Food, Storage and Warehousing (Excluding Public Undertakings).	7,33,50,000	17,000	7,33,67,000
	Total	22,42,00,000	17,000	22,42,17,000
	<b>REVENUE ACCOUNT</b>			
56	<b>C—Economic Services</b>			
	<b>(a) Agricultural and Allied Activities</b>			
	2415—Agricultural Research and Education.	10,36,80,000		10,36,80,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
57	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4415—Capital Outlay on Agricultural Research and Education (Excluding Public Undertakings).	2,20,000		2,20,000
	Total	10,39,00,000		10,39,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

V of 1995.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
57	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
	2425—Co-operation ..	7,44,00,000	..	7,44,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4425—Capital Outlay on Co-operation	2,68,70,000	..	2,68,70,000
	<b>F—Loans and Advances</b>			
	6425—Loans for Co-operation ..	1,16,30,000	..	1,16,30,000
	Total ..	11,29,00,000	..	11,29,00,000
58	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
	2435—Other Agricultural Programmes	3,87,65,000	..	3,87,65,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4435—Capital Outlay on Other Agricultural Programmes. ..	13,35,000	..	13,35,000
	Total ..	4,01,00,000	..	4,01,00,000

(Schedule.)

1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(b) Rural Development</b>			
59	2501—Special Programmes for Rural Development. . .	16,13,00,000	..	16,13,00,000
60	2505—Rural Employment . .	234,50,00,000	..	234,50,00,000
61	2506—Land Reforms . .	6,38,00,000	..	6,38,00,000
	2515—Other Rural Development Programmes (Panchayati Raj). . .	33,70,90,000	..	33,70,90,000
	<b>D—Grants-in-Aid and Contributions</b>			
62	3604—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Panchayati Raj). . .	3,16,75,000	1,000	3,16,76,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
	6515—Loans for Other Rural Development Programmes (Panchayati Raj). . .	35,000	..	35,000
	Total . .	36,88,00,000	1,000	36,88,01,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

V of 1995.]

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(b) Rural Development</b>			
	2515—Other Rural Development Programmes (Community Development). ..	17,57,50,000	..	17,57,50,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
63	<b>(b) Capital Account of Rural Development</b>			
	4515—Capital Outlay on Other Rural Development Programmes (Community Development). ..	22,00,000	..	22,00,000
	<b>F—Loans and Advances</b>			
	6515—Loans for Other Rural Development Programmes (Community Development). ..	6,50,000	..	6,50,000
	Total ..	17,86,00,000	..	17,86,00,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(c) Special Areas Programmes</b>			
	2551—Hill Areas ..	45,90,00,000	..	45,90,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
64	<b>(c) Capital Account of Special Areas Programmes</b>			
	4551—Capital Outlay of Hill Areas ..	35,00,000	..	35,00,000
	<b>F—Loans and Advances</b>			
	6551—Loans for Hill Areas ..	1,10,00,000	..	1,10,00,000
	Total ..	47,35,00,000	..	47,35,00,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
65	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(c) Special Areas Programmes</b>			
	2575—Other Special Areas Programmes <b>Capital Expenditure Outside the Revenue Account</b>	18,68,00,000	..	18,68,00,000
	<b>C—Capital Account of Economic Services</b>			
66	<b>(c) Capital Account of Special Areas Programmes</b>			
	4575—Capital Outlay on Other Special Areas Programmes. ..	5,40,00,000	..	5,40,00,000
	<b>Total ..</b>	24,08,00,000	..	24,08,00,000
66	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(d) Irrigation and Flood Control</b>			
	2701—Major and Medium Irrigation .. <b>Capital Expenditure Outside the Revenue Account</b>	23,58,00,000	..	23,58,00,000
	<b>C—Capital Account of Economic Services</b>			
66	<b>(d) Capital Account of Irrigation and Flood Control</b>			
	4701—Capital Outlay on Major and Medium Irrigation. ..	82,38,00,000	..	82,38,00,000
	<b>Total ..</b>	105,96,00,000	..	105,96,00,000



*The West Bengal Appropriation (Vote on Account) Act, 1995.*

V of 1995.]

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
67	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(d) Irrigation and Flood Control</b>			
	2702—Minor Irrigation ..	33,86,75,000	..	33,86,75,000
	2705—Command Area Development ..	72,00,000	..	72,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(d) Capital Account of Irrigation and Flood Control</b>			
	4702—Capital Outlay on Minor Irrigation	2,21,00,000	..	2,21,00,000
	4705—Capital Outlay on Command Area Development. ..	94,25,000	..	94,25,000
	<b>Total ..</b>	<b>37,74,00,000</b>	<b>..</b>	<b>37,74,00,000</b>
68	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(d) Irrigation and Flood Control</b>			
	2711—Flood Control ..	14,63,30,000	34,000	14,63,64,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
68	<b>(d) Capital Account of Irrigation and Flood Control</b>			
	4711—Capital Outlay on Flood Control Projects. ..	15,70,70,000	..	15,70,70,000
	<b>Total ..</b>	<b>30,34,00,000</b>	<b>34,000</b>	<b>30,34,34,000</b>

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(e) Energy</b>			
	2801—Power ..	181,00,00,000	..	181,00,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
69	<b>(e) Capital Account of Energy</b>			
	4801—Capital Outlay on Power Projects	10,00,00,000	..	10,00,00,000
	<b>F—Loans and Advances</b>			
	6801—Loans for Power Projects ..	179,50,00,000	..	179,50,00,000
	6860—Loans for Consumer Industries	3,50,00,000	..	3,50,00,000
	Total ..	374,00,00,000	..	374,00,00,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(e) Energy</b>			
72	2810—Non-Conventional Sources of Energy. ..	32,00,000	..	32,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

V of 1995.]

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
73	<b>(f) Industry and Minerals</b>			
	2851—Village and Small Industries (Excluding Public Undertakings). . .	23,62,94,000	..	23,62,94,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(f) Capital Account of Industry and Minerals</b>			
74	4851—Capital Outlay on Village and Small Industries (Excluding Public Undertakings). . .	1,21,06,000	..	1,21,06,000
	<b>F—Loans and Advances</b>			
	6851—Loans for Village and Small Industries (Excluding Public Undertakings). . .	4,85,00,000	..	4,85,00,000
	Total . .	29,69,00,000	..	29,69,00,000
74	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(f) Industry and Minerals</b>			
	2852—Industries (Closed and Sick Industries). . .	16,00,000	..	16,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
74	<b>C—Capital Account of Economic Services</b>			
	<b>(f) Capital Account of Industry and Minerals</b>			
	4858—Capital Outlay on Engineering Industries (Closed and Sick Industries). . .	28,50,000	..	28,50,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
74	4860—Capital Outlay on Consumer Industries (Closed and Sick Industries).	28,50,000	..	28,50,000
	4875—Capital Outlay on Other Industries (Closed and Sick Industries). ..	7,00,000	..	7,00,000
	<b>F—Loans and Advances</b>			
	6858—Loans for Engineering Industries (Closed and Sick Industries). ..	5,35,00,000	10,20,000	5,45,20,000
	6860—Loans for Consumer Industries (Closed and Sick Industries). ..	7,12,00,000	..	7,12,00,000
	Total ..	13,27,00,000	10,20,000	13,37,20,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(f) Industry and Minerals</b>			
75	2852—Industries (Excluding Public Undertakings and Closed and Sick Industries). ..	12,00,00,000	..	12,00,00,000
76	2853—Non-Ferrous Mining and Metallurgical Industries ..	70,00,000	..	70,00,000
	<b>(g) Transport</b>			
77	3051—Ports and Lighthouses ..	44,00,000	..	44,00,000
78	3053—Civil Aviation ..	13,00,000	..	13,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

V of 1995.]

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(g) Transport</b>			
79	3054—Roads and Bridges ..	27,40,00,000	..	27,40,00,000
	<b>Capital Expenditure Outside the     Revenue Account</b>			
	<b>C—Capital Account of Economic     Services</b>			
	<b>(g) Capital Account of Transport</b>			
	5054—Capital Outlay on Roads and Bridges. ..	38,37,00,000	..	38,37,00,000
	Total ..	65,77,00,000	..	65,77,00,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(g) Transport</b>			
80	3055—Road Transport ..	28,25,80,000	..	28,25,80,000
	3056—Inland Water Transport ..	6,20,000	..	6,20,000
	<b>Capital Expenditure Outside the     Revenue Account</b>			
	<b>C—Capital Account of Economic     Services</b>			
	<b>(g) Capital Account of Transport</b>			
	5055—Capital Outlay on Road Transport	1,73,00,000	..	1,73,00,000
	5056—Capital Outlay on Inland Water Transport. ..	94,00,000	..	94,00,000
	<b>F—Loans and Advances</b>			
	7055—Loans for Road Transport ..	9,65,00,000	..	9,65,00,000
	Total ..	40,64,00,000	..	40,64,00,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
81	<b>Capital Expenditure Outside the Revenue Account</b> <b>C—Capital Account of Economic Services</b> <b>(g) Transport</b> <b>F—Loans and Advances</b> 7075—Loans for Other Transport Services.	8,00,00,000		8,00,00,000
82	<b>REVENUE ACCOUNT</b> <b>C—Economic Services</b> <b>(i) Science, Technology and Environment</b> 3425—Other Scientific Research	1,50,000		1,50,000
83	<b>(j) General Economic Services</b> 3451—Secretariat—Economic Services	6,21,00,000		6,21,00,000
84	3452—Tourism	1,73,50,000		1,73,50,000
	<b>Capital Expenditure Outside the Revenue Account</b> <b>C—Capital Account of Economic Services</b> <b>(j) Capital Account of General Economic Services</b>			
	5452—Capital Outlay on Tourism	3,50,000		3,50,000
	Total	1,77,00,000		1,77,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

**V of 1995.]**

*(Schedule.)*

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(j) General Economic Services</b>			
85	3454—Census, Surveys and Statistics . .	1,93,50,000	..	1,93,50,000
86	3456—Civil Supplies . .	1,10,00,000	..	1,10,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(j) Capital Account of General Economic Services</b>			
87	5465—Investment in General Financial and Trading Institutions. . .	2,50,000	..	2,50,000
	<b>F—Loans and Advances</b>			
	7465—Loans for General Financial and Trading Institutions. . .	80,00,000	..	80,00,000
	Total . .	82,50,000	..	82,50,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(j) General Economic Services</b>			
88	3475—Other General Economic Services	1,33,00,000	..	1,33,00,000
	<b>B—Social Services</b>			
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
89	2215—Water Supply and Sanitation (Prevention of Air and Water Pollution). . .	1,69,00,000	..	1,69,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

[West Ben. Act

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
90	<b>D—Grants-in-Aid and Contributions</b>			
	3604—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayati Raj).	106,48,50,000	4,00,000	106,52,50,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4408—Capital Outlay on Food, Storage and Warehousing (Public Undertakings).	10,00,000	..	10,00,000
	<b>F—Loans and Advances</b>			
92	6857—Loans for Chemical and Pharmaceutical Industries (Public Undertakings).	3,87,00,000	..	3,87,00,000
	6858—Loans for Engineering Industries (Public Undertakings). ..	4,15,00,000	..	4,15,00,000
	6860—Loans for Consumer Industries (Public Undertakings). ..	97,00,000	..	97,00,000
	Total ..	9,09,00,000	..	9,09,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(f) Capital Account of Industry and Minerals</b>			
93	4856—Capital Outlay on Petrochemical Industries (Excluding Public Undertakings). ..	20,00,00,000	..	20,00,00,000



*The West Bengal Appropriation (Vote on Account) Act, 1995.*

**V of 1995.]**

*(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
93	4860—Capital Outlay on Consumer Industries (Excluding Public Undertakings). . .	37,00,000	..	37,00,000
	4885—Other Capital Outlay on Industries and Minerals (Excluding Public Undertakings). . .	6,40,00,000	..	6,40,00,000
	<b>F—Loans and Advances</b>			
	6885—Loans for Other Industries and Minerals (Excluding Public Undertakings). . .	1,57,00,000	..	1,57,00,000
	Total . .	28,34,00,000	..	28,34,00,000
94	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(f) Capital Account of Industry and Minerals</b>			
	4859—Capital Outlay on Telecommunication and Electronic Industries. . .	3,17,00,000	..	3,17,00,000
	<b>F—Loans and Advances</b>			
	6859—Loans for Telecommunication and Electronic Industries. . .	1,50,00,000	..	1,50,00,000
	Total . .	4,67,00,000	..	4,67,00,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
95	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(f) Capital Account of Industry and Minerals</b>			
	4860—Capital Outlay on Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries).	92,00,000	1,25,000	93,25,000
	<b>F—Loans and Advances</b>			
	6857—Loans for Chemical and Pharmaceutical Industries (Excluding Public Undertakings and Closed and Sick Industries).	10,00,000	..	10,00,000
	6860—Loans for Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries).	5,36,00,000	..	5,36,00,000
	Total ..	6,38,00,000	1,25,000	6,39,25,000
96	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>F—Loans and Advances</b>			
	6875—Loans for Other Industries (Excluding Public Undertakings and Closed and Sick Industries).	74,00,000	..	74,00,000
	6885—Loans for Other Industries and Minerals (Excluding Closed and Sick Industries).	3,17,00,000	..	3,17,00,000
	Total ..	3,91,00,000	..	3,91,00,000

*The West Bengal Appropriation (Vote on Account) Act, 1995.*

**V of 1995.]**

*(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>C—Capital Account of Economic Services</b>			
	<b>(f) Capital Account of Industry and Minerals</b>			
97	4885—Other Capital Outlay on Industry and Minerals (Excluding Public Undertakings and Closed and Sick Industries).	50,00,000	..	50,00,000
	<b>E—Public Debt</b>			
Serial 98	6003—Internal Debt of the State Government ..	..	407,40,00,000	407,40,00,000
	6004—Loans and Advances from Central Government ..	..	107,59,00,000	107,59,00,000
	Total ..	..	514,99,00,000	514,99,00,000
	<b>F—Loans and Advances</b>			
99	7610—Loans to Government Servants etc. ..	28,00,00,000	..	28,00,00,000
	7615—Miscellaneous Loans ..	1,00,00,000	..	1,00,00,000
	Total ..	29,00,00,000	..	29,00,00,000
	<b>Grand Total ..</b>	<b>3392,47,00,000</b>	<b>1072,59,00,000</b>	<b>4465,06,00,000</b>